

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 183/2024

IN THE MATTER OF :

News Item titled "Why 75% of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024".

NDOH: 01.07.2026

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Filed by:

New Delhi:

Dated: 13.04.2026

Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
 PRINCIPAL BENCH AT NEW DELHI
 ORIGINAL APPLICATION NO 183 / 2024

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In the matter of:

News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024".

**ACTION TAKEN REPORT OF DELHI POLLUTION CONTROL
 COMMITTEE (DPCC) WITH RESPECT TO ORDERS DATED 22.08.2025
 and 23.12.2025.**

MOST RESPECTFULLY SHOWETH:

I, Dr. Anwar Ali Khan, Additional Director, Delhi Pollution Control Committee (DPCC), 3rd Floor, Block – 1, DMRC IT Park, Shastri Park, Delhi – 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Additional Director with Delhi Pollution Control Committee (DPCC) and conversant with the facts of the present case on the basis of record maintained by DPCC in its ordinary course.
2. That, this Hon'ble Tribunal has taken up the above referred matter based on the news item in Times of India dated 19.02.2024 titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" regarding non-functioning of Sewage Treatment Plants (STPs) installed by the Delhi Jal Board as per norms and vide order dated 22.08.2025 directed DPCC to ensure remedial and punitive action against those 14 STPs which were not found meeting the prescribed standards in the month of July, 2025 and file action taken report before the Hon'ble Tribunal.

That, DPCC carries out monitoring of all operational STPs of DJB on monthly basis and based on the Analysis Reports of DPCC laboratory letters are issued to DJB on monthly basis for taking rectification measure to meet the prescribed standards.

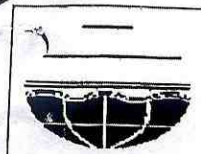
That, Show Cause Notices for imposition of Environmental Compensation were issued on date 22.12.2025 to Delhi Jal Board/Operators of 14 STPs which were

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 MAJESH KUMAR
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2 found not meeting with the prescribed standards during the period from July 2025 to October 2025 based on the Effluent Analysis Reports of the DPCC Water Laboratory for treated effluent samples. Show cause notice for Environmental Compensation was also issued to one additional STP, i.e., Sen Nursing Home, which failed in August 2025.

5. That, DPCC has issued the Directions for confirmation of Environmental Compensation of Total of **Rs. 2,89,60,000** (Rupees Two Crore Eighty Nine Lakhs Sixty Thousand Only) to the DJB/Operators of all the 15 STPs on **13.04.2026**.
6. That, Following is the List of STPs with the amount of Environmental Compensation imposed on DJB/Operator:

S. No.	Name of STP	Direction Issued for imposition of EC on	Amount of EC (In Rs.)	Remarks
1	Okhla Phase-V	Delhi Jal Board	20,80,000	
2	Molarband	Delhi Jal Board	27,60,000	
3	Vasant Kunj (Old) Phase-I	Delhi Jal Board	27,60,000	
4	Vasant Kunj (New) Phase-II	Delhi Jal Board	27,60,000	
5	Mehrauli	Delhi Jal Board	27,60,000	
6	Yamuna Vihar Phase-I	Delhi Jal Board	29,00,000	
7	Yamuna Vihar Phase-III	Delhi Jal Board	29,00,000	
8	Sonia Vihar	M/s Ayyappa Keshopur Treatment Pvt. Ltd.	18,00,000	
9	Kapashera	M/s Triveni Engineering & Industries Ltd.	18,00,000	
10	Nilothi Phase-I	M/s SIPL Dwarka Water Pvt. Ltd.	6,00,000	
11	Delhi Gate Nallah (Old) Phase-I	M/s Pragati Power Corporation Ltd.	17,40,000	
	Kondli Phase-II	M/s Triveni-GSJ-GHARPURE(JV)	11,00,000	STPs have Common Outlet
	Kondli Phase-III			
	Ghitorni	M/s Defence Engineer (India)	25,00,000	
	Sen Nursing Home Nallah	M/s Pragati Power Corporation Ltd.	5,00,000	
Total			2,89,60,000	



DELHI POLLUTION CONTROL COMMITTEE

Department of Environment, Govt. of NCT of Delhi
3rd Floor, Block -I, DMRC IT Park, Shastrri Park, Delhi-110053
visit us at: <http://dpcc.delhigovt.nic.in>



F. No. DPCC/WMC-II/OA 183 of 2024/2025/2379-81

Dated: 27.02.2026

To,

The Assistant Registrar (Legal),
Indian Institute of Technology Delhi,
Hauz Khas, New Delhi -110016.

Sub: Information sought by IIT Delhi, in OA No. 183 /2024 in the matter of "News Item titled " Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024" before Hon'ble National Green Tribunal.

Sir,

This has reference to the order dated 23.12.2025 of Hon'ble National Green Tribunal (NGT) in OA No. 183 /2024 in the matter of "News Item titled " Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024".

In this regard it is informed that DPCC had not received the letter dated 27.10.2025 of IIT Delhi and the same has been received from Hon'ble National Green Tribunal. Information sought by IIT Delhi and Reply of DPCC is given in following Table:

S.No	Information sought by IIT Delhi	Reply of DPCC
1.	Analysis Reports of July, 2025 of DPCC Laboratory in respect of STPs of DJB referred in the order dated 22.08.2025 of Hon'ble National Green Tribunal.	Analysis Reports of July, 2025 of DPCC Laboratory in respect of 37 operational STPs of DJB referred in the order dated 22.08.2025 of Hon'ble National Green Tribunal are collectively enclosed as Annexure - "A" . DPCC Laboratory is carrying out monitoring of 37 operational STPs of DJB on monthly basis and Analysis Results / Reports are placed on the website of DPCC which can be downloaded using the following link: https://www.dpcc.delhigovt.nic.in/home/monthly_analysis_report#gsc.tab=0
2.	According to the regulatory information, the DPCC has reported non-compliance with prescribed microbial standards at 14 STPs. However, there is no data available on the effectiveness of the UV Disinfection systems installed at these plants. A realistic assessment requires reliable microbial quality data at both inlet and outlet of the UV channels. Existing Literature and manufacturer-certified data are either insufficient or unavailable.	DPCC is primarily concerned with ensuring compliance with the prescribed standards for STPs of DJB including Fecal Coliform. Following standards have been prescribed by DPCC for STPs of DJB in Delhi as per the directions of CPCB : (i) pH - 6.5 - 9.0 (ii) TSS ≤ 10 mg/l (iii) BOD ≤ 10 mg/l (iv) COD ≤ 50 mg/l (v) Ammonical Nitrogen ≤ 5mg/l (vi) Total Nitrogen (N-Total) ≤ 10 mg/l (vii) Phosphate (PO ₄ -P) ≤ 2 mg/l (viii) Fecal Coliform(FC) (MPN/100ml) < 230 However Consolidated Consent & Authorization (CCA) Format prepared and shared by CPCB suggests the adoption of appropriate technology for disinfection of treated sewage. The said CCA Format is being used by DPCC for grant of Consent to the STPs of DJB. Copy of CCA Format is enclosed as Annexure - "B" . DPCC Laboratory is conducting Analysis of Fecal Coliform only at the outlet of STPs of DJB. Higher concentration of Fecal Coliform despite STP having UV Disinfection system reflects its ineffectiveness.

Yours Sincerely,

(Dr Anwar Ali Khan)

Addl. Director, WMC-II, DPCC

Enclosures: As Above

Copy to:

1. Legal Officer, DPCC
2. PS to Chairman, DPCC

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(Dr Anwar Ali Khan)

Addl. Director, WMC-II, DPCC